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Title : Motion for election of thirty members to the Committee on Estimates (Motion Adopted).

SHRI K.S. RAO (ELURU): Sir, I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 2006 and ending on the 30th April, 2007."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 2006 and ending on the 30th April, 2007."

The motion was adopted[\[reporter2\]](#).
